

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/01015/2017

Jabalpur, this Wednesday, the 20th day of February, 2019

**HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER**

Lalit Ram Rawat, S/o Shri Ramswaroop Rawat, aged about 35 years, R/o Sagar Road, near of Parwal Dhaba, Chhatarpur District Chhatarpur (M.P.) – 471001, Mob.9617506590

-Applicant

(By Advocate – None)

V e r s u s

Union of India through Secretary, Railway Recruitment Board, Bhopal East Railway Colony, Bhopal - 462053 **-Respondents**

(By Advocate – Shri Arun Soni)

O R D E R (O R A L)

By Navin Tandon, AM.

None for the applicant.

2. It is seen that nobody had appeared for the applicant on the last two occasions also, i.e. 17.09.2018 and 30.11.2018. Thus, it appears that the applicant has lost interest in prosecuting this case anymore.

3. Accordingly, the O.A is dismissed for want of prosecution.

(Ramesh Singh Thakur)
Judicial Member

(Navin Tandon)
Administrative Member

am/-